

come will be 15% of the cost.

contemplating to run separate Air Services for speedy postal service;

[English]

Booster at Mangalagiri in Guntur District, Andhra Pradesh

627. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Television sets located in Sixth Battalion and surrounding areas in Mangalagiri, Guntur District Andhra Pradesh abetting the Hills are not receiving the programmes relayed by Kondapalli T.V. Station.

(b) if so, whether there are any proposals to arrange booster at Mangalagiri for the convenience of the T.V. users at Mangalagiri town; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Guntur district including Mangalagiri lies well within the coverage area of the high power (10 KW) TV transmitter functioning at Vijayawada (Kondapalli Hill). However, certain shadow areas are formed due to terrain conditions around Mangalagiri. Provision of TV service to these shadow areas would depend upon future availability of resources for the purpose.

Separate Air Services for Speedy Postal Service

628. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the postal Department is

(b) if so, the details thereof including the financial implications involved in these separate air services; and

(c) the details of cities which will be connected in the first phase by such services?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) & (c). Does not arise.

Courier Service in Public Sector

629. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware that separate postal service namely Courier Service is in operation between several important towns and cities;

(b) whether this service is being operated in private sector or public sector;

(c) whether the service in private sector is being operated with the Government approval and whether the Government are responsible for Security of all the articles sent through this service; and

(d) whether the Government propose to privatise the postal services?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Yes, Sir. A large number of Courier services are operating in the country, in Private Sector.

(c) No, Sir. None of them has any approval from the Department of Post. Govern-

ment is not responsible for the security of articles sent through them.

(d) No, Sir.

[*Translation*]

Super Thermal Power Station In Hazaribagh, Bihar

630. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to set up a Super Thermal Power Station in district Hazaribagh, Bihar;

(b) whether the power crisis of Bihar is likely to be solved after setting the aforesaid power station and the new industries likely to be set up in that region would also get sufficient electricity; and

(c) whether the Union Government contemplate to start and complete construction work on Super Thermal power station during Eighth Five Year Plan keeping in view the situation of power crisis in Bihar?

THE MINISTER OF STATE OF THE *MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Yes, Sir. A proposal has been received from National Thermal Power Corporation for setting up of the North Karanpura Super Thermal Power Project Stage-I (2x500 MW) In district Hazaribagh. The proposal has been technoeconomically cleared by the Central Electricity Authority subject to certain conditions including clearance from environmental angle, confirmation of water availability etc. The project will require investment approval after these issues are settled. Bihar is entitled to allocation of power from these projects as per Central formula for allocation of

power from Central thermal power station.

[*English*]

Rationalisation Boundary of Chandigarh with Punjab

631. SHRI GURUDAS KAMAT: SHRI RAJENDER KUMAR SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal under consideration of the Government for reorganisation of boundary of Chandigarh with Punjab; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). Presently, there is no such proposal under consideration.

Foreign Missionaries in Madhya Pradesh

632. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Foreign missionaries working in Madhya Pradesh have been asked to leave the country;

(b) if so, the reasons therefor; and

(c) since when these missionaries have been working in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-